

NOTICE

As directed by the Hon'ble the Chief Justice, all the Learned Advocates, Litigants, Party-in-person and Stakeholders are hereby informed that:

1. Additional Vacation Benches (Criminal) will be constituted during the Summer Vacation to exclusively hear bail matters of all categories, including both freshly filed and adjourned cases.
2. All left over Bail matters will be listed before the Additional Vacation Benches (Criminal) taking up Bail matters.
3. All freshly filed Bail matters of all categories shall be listed before the Additional Vacation Benches (Criminal) directly without raising issue of urgency.

By order of the Hon'ble Chief Justice


Registrar (Judicial)

Date : 05/05/2026